## **ANNEXURE-4**

Name of the corporate debtor: M/s A M Vinyl Private Limited;
Date of commencement of liquidation: 06.07.2020;
List of stakeholders as on: 31.12.2020

List of Operational creditors (Employees)

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	w	2	_	No.
3	NA	NA	NA	Name of authorised representative, if any
Total	Chanchal Lath	Sudarshan Kumar Lath	Mukesh Chandra Shukla	Name of employee   Identification No.
	PAN No. ALYPC2753P	PAN No. ABEPL7444G	Aadhar No. 464983550282	Identification No.
	05.08.2020 1,50,000/-	05.08.2020 1,50,000/-	04.08.2020	Details of c  Date of receipt
21,50,412/-	1,50,000/-	1,50,000/-	04.08.2020 18,50,412/-	Amount claimed
5,50,000/-	1,50,000/-	1,50,000/-	2,50,000/-	Details of claim received Details of claim admitted  Total Amount of amount of claimed claim liquidation date
	Yes	Yes	Yes	claim for the period onths preceding the commencement
	00	00	OC	Nature of claim
100%	27.27%	27.27%	45.46%	% share in total amount of claims admitted
	NA	NA	X	Amount of contingent claim
	AN	NA	Z	Amount of any mutual dues, that may be set off
16,00,412/-		,	16,00,412/-	Amount of claim rejected
16,00,412/-	ī	,	16,00,412/-	Amount of claim under verification
	Amount admitted	Amount admitted	Amount admitted only 2.5 Lacs as confirm by the Ex-Directors of CD. Regarding the Balance amount no supporting documents file along with claim. It may be revised after receiving the proof of evidance.	Remarks, if any

Anup Kumar

Liquidator of M/s A M Vinyl Pvt. Ltd. IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911

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